

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX : SAKET, NEW DELHI

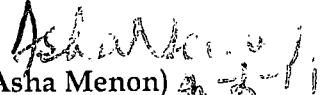
ORDER NO. 07/2019

Dated : 04th February, 2019

Pursuant to the directions contained in the Minutes of the Meeting dated 02.11.2018 of the Committee of Hon'ble High Court of Delhi constituted in terms of order dated 15.12.2017 passed by the Hon'ble Supreme Court of India in WP (C) No.243/2005 titled Rajive Raturi Vs. Union of India & Ors., the Administrative Civil Judge (South), Saket Court Complex is hereby appointed as **Grievance Redressal Officer** under Section 23 of the Rights of Persons with Disabilities Act, 2016.

It is notified that presently Sh. Sachin Sangwan, Administrative Civil Judge (South) (Contact No.9650696124) will be the Grievance Redressal Officer.

All correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only through the undersigned.


(Asha Menon) 2-2-19

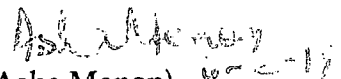
District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi.

2245-2322
No. _____/AM/D&SJ(South)/BMC/Saket/ND/2019/

Dated:- 04/02/19

Copy to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judges (Headquarters), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge (South-East), Saket Court Complex, New Delhi.
4. The Chairperson, Building Maintenance Committee, Saket Court, New Delhi.
5. The Officer concerned.
6. The State Commissioner for Persons with Disabilities, Govt. NCT of Delhi, 25-D, Mata Sundari Road, Near Guru Nanak Eye Centre, New Delhi.
7. All the Judicial Officers posted at South District, Saket Courts Complex, New Delhi to bring this order to the notice of the staff with disabilities posted under their control.
8. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi with the direction to bring this order to the notice of the staff with disabilities posted under their control.
9. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & south-east delhi.
10. The Public Relation Officer, Saket Courts Complex, New Delhi.
11. For uploading on LAYERS.
12. For uploading on Centralized Website through LAYERS.
13. The Personal Assistant attached to the undersigned.


(Asha Menon) 2-2-19

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi.